

**Annexure - 7**

**Name of Corporate Debtor : Unitech Transformers Private Limited**

**Date of Commencement of CIRP : 22nd March 2018**

**List of Creditors as on : 28.01.2022**

**List of Operational Creditor (Government Dues)**

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of Claim Received		Details of Claims Admitted			Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?						% of voting share in CoC
1	Jayant M Dhaware - Deputy Commissioner of State Tax	State Tax	24-Apr-18	1,30,50,225	9,70,764	Tax Liability	No	0%	-	-	-	1,20,79,461	A best judgement assessment order was passed by State Tax Officer on 27th March, 2018 for a total dues of Rs.120,79,457/-. It is not admitted as the Order was passed after the commencement of Corporate Insolvency Resolution Process (CIRP) on 22nd March, 2018. The same has been communicated by way of a letter to Mr. Jayant Dhaware Deputy Commissioner of State Tax.
2	N V Kulkarni - Commissioner of the CGST & C. Ex Raigad Comm'te	Central Excise	16-May-18	65,71,485	-	Tax Liability	No	0%	-	-	-	65,71,485	Differential duty for the period from Dec, 2013 to March, 2016 amounting to Rs.61,81,727 is under dispute and litigation is ongoing. Hence the claim amount is not admitted. A demand notice was raised on 19th April, 2018 for an amount of Rs.3,89,758 which is not admitted as it was raised post CIRP commencement date. The same has been communicated by way of a letter to Mr. N V Kulkarni Commissioner of the CGST & C. Ex Raigad Comm'te.
3	Maharashtra Sales tax Department	Sales Tax Department	21-Aug-18	67,02,993	67,02,993	Tax Liability	No	0%	-	-	-	-	